


## NOTICE

All respected members of Family Court Bar Association and litigants in the following listed cases shall take a note that following cases are either preponed or postponed, as the case may be, to the date mentioned against them in the following table for the purpose of stage mentioned in the column against respective entry. The parties and learned counsels of respective cases shall submit written arguments on designated email ID of Family Court, Mumbai mentioned in the office order dated 6<sup>th</sup> June 2020 passed by the Hon'ble Principal Judge; so that it will facilitate to dispose the said case in accordance with the law. The parties and learned counsels who wants personal hearing, may apply for so by sending their precipe on designated email well in advance before that date and if that precipe is allowed, a link of Webex Software will be sent to them and will be conveyed to them as to when they have to appear virtually.

By order,

  
8/6/2020  
Sheristedar, C. R. 2

Encl: List of cases

FAMILY COURT, MUMBAI AT BANDRAIN THE COURT OF:Shri Prasad L. Palsingankar/Judge2Civil Pending Cases

Court Timing - 10 am to 2 pm

Sr. No.	Cases	Party Name	Next Date	Next Purpose	Preponed date
1	Petition A/101204/2013	Kamlesh Gondhalekar Vs Prathana Gondhalekar	08-07-2020	ARGUMENTS	11-06-2020
2	Petition A/101879/2013	Prashant Paradkar Vs Sampada Paradkar	22-07-2020	ARGUMENTS	11-06-2020
3	Petition A/102282/2013	Dayavathi Salian Vs Prasad Salian	17-07-2020	ARGUMENTS	11-06-2020
4	Petition C/100149/2013	Dayavanthi Salian Vs Prasad Salian	17-07-2020	ARGUMENTS	11-06-2020
5	Petition A/101341/2014	Swati Shivaji Vatkar Vs Arun Ram Ratan Atwal	25-06-2020	ARGUMENTS	11-06-2020
6	Petition A/102365/2014	Kishor Kamble Vs Ashiwini Kamble	14-07-2020	ARGUMENTS	19-06-2020
7	Petition A/100980/2015	Dhanaseela Raja Jayaraj Vs Chitralaxmi Dhanasheela Raja	07-07-2020	ARGUMENTS JUDGEMENTS At 2.45 p.m.	19-06-2020
8	Petition C/100074/2015	Shravani Shedekar Vs Rajesh Shedekar	09-07-2020	ARGUMENTS	19-06-2020
9	Petition A/101785/2015	Simmy Pawar Vs Shailendra Pawar	22-06-2020	ARGUMENTS	23-06-2020
10	Petition C/100099/2015	Jayshree Padaya Vs Harji Padaya	04-07-2020	ARGUMENTS	23-06-2020
11	Petition A/102350/2015	R.N. Muthukumar Vs M. Senthamarai Muthukumar	04-07-2020	ARGUMENTS	23-06-2020
12	Petition A/102357/2015	Allaparthi Rao Vs Allaparthi Niraja	06-07-2020	ARGUMENTS	23-06-2020
13	Petition A/102905/2015	Khandu Kale Vs Shilpa Kale	16-07-2020	ARGUMENTS	23-06-2020
14	Petition A/100091/2016	Shaista Mohd. Arif Vs Mohd. Arif Sayyad	17-07-2020	ARGUMENTS	23-06-2020
15	Petition B/100007/2016	harpreet K.Singh Vs Harinder Singh Sarai	10-07-2020	ARGUMENTS	23-06-2020
16	Petition A/100440/2016	Sumitra Kamath Vs Suresh Kamath	02-07-2020	ARGUMENTS	23-06-2020
17	Petition A/100533/2016	Prasad Jaya Salian Vs Dayavathi Prasad Salian	17-07-2020	ARGUMENTS	11-06-2020
18	Petition D/100065/2016	Vijay Dinkar Katkar Vs Sneha Vijay Katkar	02-07-2020	ARGUMENTS	26-06-2020
19	Civil M A/100179/2016	Vanita Dashrath Rahate Vs Dashrath Laxman Rahate	22-06-2020	ARGUMENTS	26-06-2020
20	Petition A/102802/2016	Kishanlal Kedar Singh Lohat Vs Nanda Kishanlal Lohat	06-07-2020	ARGUMENTS	26-06-2020
21	Petition A/103186/2016	Sheeba Khan Vs Shakeer Khan	29-06-2020	ARGUMENTS	26-06-2020
22	Petition A/100233/2017	Kiran Dilip Soni Vs Dilip Jata Soni	27-07-2020	ARGUMENTS	26-06-2020
23	Petition A/102092/2017	Taterao Suryavanshi Vs Rajeshree Suryavanshi	18-07-2020	ARGUMENTS	26-06-2020
24	Petition A/102412/2017	Rajesh Futane Vs Aarti Futane	18-07-2020	ARGUMENTS	26-06-2020
25	Petition D/100100/2017	Zahiruddin Kazi Vs Sadaf Kazi	24-06-2020	ARGUMENTS	26-06-2020
26	Petition A/100315/2018	Vijaya Gajare Vs Pramod Gajare	22-06-2020	ARGUMENTS	26-06-2020



FAMILY COURT, MUMBAI AT BANDRA  
IN THE COURT OF: Shri Prasad L. Palsingankar  
Judge2  
Civil Pending Cases

Sr. No.	Cases	Party Name	Next Date	Next Purpose	Preponed date
1	Petition B/100036/2012	Sandeep Yalgi Vs Ashwini Yalgi	02-07-2020	ARGUMENT / JUDGMENT	16-06-2020
2	Petition C/100127/2013	Ashwini Yalgi Vs Sandeep Yalgi	02-07-2020	ARGUMENT / JUDGMENT	16-06-2020
3	Petition A/102562/2014	Sandeep Yalgi Vs Ashwini Yalgi	02-07-2020	ARGUMENT / JUDGMENT	16-06-2020
4	Petition A/100230/2015	Vishal Sharma Vs Nimisha Sharma	16-07-2020	ARGUMENT / JUDGMENT	11-06-2020
5	Petition A/102212/2017	Prashant Aayare Vs Nanda Aayare	06-07-2020	ARGUMENT / JUDGMENT	11-06-2020
6	Petition A/102735/2017	Sangeeta Palyekar Vs Yogesh Palyekar	16-07-2020	ARGUMENT / JUDGMENT	11-06-2020
7	Petition A/102962/2017	Sampada Nagaonkar Vs Nikesh Nagonkar	14-07-2020	ARGUMENT / JUDGMENT	11-06-2020
8	Petition A/103029/2017	Ganesh Malwankar Vs Snehal Malwankar	03-07-2020	ARGUMENT / JUDGMENT	16-06-2020
9	Petition A/100008/2018	Rakesh Gupta Vs Sapna Gupta	22-07-2020	ARGUMENT / JUDGMENT	11-06-2020
10	Petition D/100005/2018	Rekha Kankani Vs Ramswaroop Kankani	13-07-2020	ARGUMENT / JUDGMENT	11-06-2020
11	Petition A/100497/2018	Rekha Vaid Vs Sunil Vaid	10-07-2020	ARGUMENT / JUDGMENT	16-06-2020
12	Petition A/100750/2018	Vishal Mane Vs Manisha Mane	17-07-2020	ARGUMENT / JUDGMENT	16-06-2020
13	Petition A/101122/2018	Jayshree Patel Vs Sumeet Patel	22-06-2020	ARGUMENT / JUDGMENT	16-06-2020
14	Petition A/101510/2018	Reena Vishwakarma Vs Ashok Vishwakarma	17-07-2020	ARGUMENT / JUDGMENT	23-06-2020
15	Petition A/101664/2018	Rashmi Bhakre Vs Ramesh Bhakre	17-07-2020	ARGUMENT / JUDGMENT	22-06-2020
16	Petition A/102023/2018	Renuka Naik Vs Dinesh Naik	02-07-2020	ARGUMENT / JUDGMENT	23-06-2020
17	Petition A/102465/2018	Mayuresh Tandel Vs Ujwala Tandel	23-06-2020	ARGUMENT / JUDGMENT	19-06-2020
18	Petition A/100817/2019	Anthon Pinto Vs Carol Pinto	10-07-2020	ARGUMENT / JUDGMENT	19-06-2020
19	Petition A/101659/2019	Sujith Nair Vs Arya R S	18-07-2020	ARGUMENT / JUDGMENT	19-06-2020